## Qutlays for Agriculture and Allied Sector in Madhya Pradesh

2535. SHRI SURESH PACHOURI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of the approved outlays for agriculture and allied sectors and its percentage to total plan outlay for Madhya Pradesh during 1994-95, 1995-96 and 1996-97; and
- (b) on what basis these outlays were fixed by the Planning Commission?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI YOGINDER ALAGH): (a) The approved outlays in respect of Madhya Pradesh for Agriculture and Allied Sectors during 1994-95 and 1995-96 stood at Rs. 18505 lakh and Rs. 21383 lakh, respectively. Its. percentage to total Plan Outlay during 1994-95 and 1995-96 stood at 6.73 and 7.37 respectively. The outlay for 1996-97 has not been finalised, so far.

(b) The Plan Outlay for a particular sector/sub-sector is finalised on the basis of proposed outlay by the State Government and the recommendations of the Working Group of the Planning Commission, thereon, as well as keeping in view the overall availability of the resources.

## Power Shortage in the Country

2536. SHRI THENNALA BALAK-RISHNA PILLAI: Will the PRIME MINISTER be pleased to state:

- (a) whether the country is facing any power shortage;
- (b) if so, the quantum of the shortage, State-wise;
- (c) the steps taken to overcome the shortage; and
- (d) the number of proposals for power projects pending for clearance, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VEN-UGOPALACHARI): (a) and (b) Statewise power supply position in the country during April-July, 1996 is given in Statement-I (see below).

- (c) Various measures undertaken to improve the power supply in the country include expediting the commissioing of the new generation capacity, implementation of short gestation projects, improving the performance of existing power stations, reduction in Transmission & Distribution losses, implementation of better demand side management and energy conservation besides transfer of energy from surplus to deficit areas.
- (d) State-wise details of project proposals under examination in CEA as on 31.7.1996 is given in Statement-II.

## Statement-I

Actual power supply position

(All figures in MU net)

Region/State/System	APRIL, 1996—JULY, 1996					
	Requirement Availability		Shortage	%		
NORTHERN REGION						
Chandigarh	311	311	0	0.0		
Delhi	4880	4772	108	2.2		
Haryana	4725	4619	106	2.2		

Region/State/System	APRIL, 1996—JULY, 1996					
	Requirement A	Shortage %				
li n	719	719	0	0.0		
H.P. J&K	1453	1121	332	22.8		
D&K Punjab	8150	7945	205	15		
r <i>unjao</i> Rajasthan	6005	5872	133	2.2		
U.P.	13700	11732	1968	14.4		
N.R.	39943	37091	2852	7.1		
VESTERN REGION	.1050	10882	1068	8.9		
Bujarat	11950 100 <b>2</b> 5	9082	942	9.4		
4.P.	19200	18493	707	3.7		
Maharashtra	414	414	0	0.0		
Goa W.R.	41589	38872	2717	ő. <b>5</b>		
SOUTHERN REGION A.P. Kamataka Kerala	12990 8015 3550	9630 5888 2572	3360 2127 978	25.9 26.5 27.5		
Tamil Nadu	12095	10255	1840	15.2		
S.R.	36650	28345	8305	22.7		
EASTERN REGION						
Bihar	3130	2217	913	29.2		
D.V.C.	2655	2569	86	3.2		
Orissa	3340	3220	120	3.6		
West Bengal	5145	5055	90	1.7		
E.R.	14270	13062	1208	8.5		
NORTH-EASTERN REGION						
Arunachal Pradesh	56.3	28.4	27.9	49.6		
Assam	981.7	864.0	117.7	12.0		
Manipur	119.7	108.0	11.7	9.8		
Meghalaya	117.8	117.8	<b>0.0</b>	0.0		
Mizoram	57.3	47.2	10.1	. 7.6		
Nagaland	57.8	45.9	11.7	20.6		
Tripura	150.4	114.7	35.7	23.7		
N.E.R.	1541.0	1326.0	215.0	14.0		
ALL INDIA	133993	118696	15297			

Statement-II

Project proposals under examination in Central Electricity Authority as on 31.07.96

S. No.	State	Name of Project	Execu- tive Agency	Capacity (MW)	/ Remarks
	TATECENTRA				
	: HYDRO SCI				
01.	Jaramu & Kashmir	Parkhachik Panikhar St. I & St. II HEP	J&K Govt.	5×12 =60	Replies to comments to CEA/CWC awaited.
		1			
02.	Jammu & Kashmir	Uri HEP St.II (Ph.I) (PDC, J&K Govt.)	J&K Govt.	4×70 =280	Comments on legal executing agency F&C, C&P, power evaluation and civil works aspects have been sent to project authority for clarification.  —Cleared from IWT.
03.	Maharashtra	Chikaldara HEP (pumped storage scheme)	MSEB	2×200 =400	Replies to CEA/CWC comments on Irrigation Planning, cost engg. just received.
04.	Andhra Pradesh	Pulichintala HEP	AFSEB	2×30 =60	
A.2	: THERMAL S	SCHEMES:			
01.	Uttar Pradesh	Anpara 'C' TPS	UPSEB	2×500 =1000	CEA's IPC conveyed on 10.07.96.
02.	Gujarat	Ghoga Lignite TPS	GPCL	2×120 =240	In-principle clearance issued to GPCL on 22.7.94.
03.	Gujarat	Pipavav GTPP	GPCL	615	Alternate fuel based revised FR received.
04.	Gujarat	Coastal TPS	GPCL	1000	_
05.	Maharashtra	Uran GTPP Expn.	MSEB	400	Report submitted by MSEB for consideration of derating committee in CEA in 796.
06.	Andhra Pradesh	Simhadri TPS	NTPC	2×500 =1000	IPC issued on 13.3.96.
<b>07</b> .	Andhra Pradesh	Hyderabad Metro COST St.I	NTPC	650	IPC issued on 31.3.96.

S. So.	State	Name of Project	Execu- tive Agency	Capacity (MW)	Remarks
08.	Karnataka	Yelahanka DGFP Extn.	KEB	2×23.4 =46.8	Pending inputs are— (i) Fuel linkage (ii) Env. (Centre & State) (iii) Sec.29 of E(S) Act.
09.	Damodar Valley Comoration	Maithon R/B TPS	DVC	4×250 =1000	Pending clearances: (i) Sec.29 of E(S) Act (ii) MOEF —Others inputs to be revalidated.
10.	Damodar Valley Corporation	Mejia TPS-II	DVC	2×210 =420	<del>_</del> ~
11.	Central Sector (ER)	Talchar STPS-II	NTPC	4×500 =2000	CEA's IPC conveyed on 31.3.96.
В. І	PRIVATE SECT	OR:			
B.1	: HYDRO SCH	EMES:			
01.	Himachal Pradesh	Malana HEP	M/s. Rajas- than Spinning & Weaving Mill		CEA's IPC issued on 26.10.94.
02.	Uttar Pradesh	Vishnuprayag HEP	M/s. JIL		CEA's IPC conveyed on 9.9.94.
03.	Jammu & Kashmir	Sringar HEP	M/s. Duncans Indus- tries Ltd.	5×66 =330	CEA's IPC issued on 30.3.96.
<b>B</b> .2	: THERMAL SO	CHEMES:			
01.	Uttar Pradesh	Rosa TPP (Ph.I)	M's. Indo- Gulf Fertilizers and Chemicals Corpn. Ltd.	2×250 =500	CEA's IPC conveyed on 7.11.94.

S. No.	State	Name of Project	Execu- tive Agency	Capa (MW	•
02.	Gujarat	Jamnagar (near Sikka TPP Ph.I	i)M/s. Re liance Power Ltd.	-2×250 =500	CEA's IPC conveyed on 1.3.95.
03.	Gujarat	Surat Lignite TPP	M/s. GIPCL	2×125 =250	IPC issued on 31,3.96.
04.	Maĥarashtra	Patalganga CCPP	M/s. Religance Patalg- anga Power Pvt. Ltd		CEA's IPC conveyed on 30.03.96.
05.	Andhra Pradesh	Ramagundam Extn.	M/s. BPL Power Projects (AP) Ltd.	2×260 =520	CEA's IPC conveyed on 6.2.96.

## Rates of power distribution by Private Sector

2537. SHRIMATI VEENA VERMA: Will the PRIME MINISTER be pleased to state:

- (a) what are the rates of power distribution offered and environmental concerns involved in respect of each power project cleared during the last two years to be set up in the private sector;
- (b) whether it is a fact that in some cases the rates of power distribution approved are comparatively much higher; and
- (c) the details of power projects still pending?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VEN-UGOPALACHARI): (a) and (b) The power rates for distribution of power to various categories of consumers are determined by the State Governments/State Electricity Boards based on total power

made available from both public and private sector power plants to the grid and cannot be limited to individual power projects. These rates differ for different categories of consumers which depends on various technical and commercial considerations. While according environmental clearance to power projects. Ministry of Environment & Forests have addressed various concerns like pollution of air due to emissions from the projects. Water pollution due to effluent discharge. Impact on flora and fauna including marine environment, socio-economic aspects including rehabilitation etc.

(c) Details of the schemes for setting up power projects in the private sector for which detailed project reports (DPRs) have been received in CEA and are pending for grant of techno-economic clearance are given in statement.